

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.128/7/AMR/2022		7 of IBC	ICICI Bank Limited Vs. UPI Polymers Private Limited

ORDER

Mr.Prasson Das, Counsel for the FC present. Mr.A.Chandra Shaker, Counsel for the CD present and requested time for filing counter. But it can be seen that a conditional order was passed on the last adjournment, but however considering the request, on costs of Rs.2000/- to be paid to the counsel for the FC, for filing counter, list the matter on 10.04.2023.

**Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN